

(d) if so, the action taken thereon?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) to (d). Do not arise.

**Ondal (Burdwan District)
Airfield**

*986. Shri K. K. Das: Will the Minister of Defence be pleased to state:

(a) whether any complaint has been received by Government from some inhabitants of the village of Ondal in the Burdwan District of West Bengal that no crop compensation has been paid to them for lands acquired by Government for the Ondal Airfield for the last four years;

(b) if so, how far the complaint is correct, and what are the reasons for non-payment of crop compensation for the acquired lands; and

(c) the time that will be taken for finally settling the matter?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) Crop compensation is not payable in respect of the acquired lands, the ownership of which, vests in the Government from the date of acquisition. The landowners are entitled to receive only the cost of the acquired land.

(c) Does not arise

Indian Administrative Service

*987. Shri Sinhasan Singh: Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons recruited to the Indian Administrative Service during the last three years;

(b) whether any analysis has been made to indicate from what kinds of homes these persons come; and

(c) the percentage of the selected persons to the total who come from rural areas?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The total number of persons directly appointed to the Indian Administrative Service during the three years, 1954—56, was 147.

(b) Yes.

(c) It is not possible to say as to how many of the selected candidates actually belonged to the rural areas, as many of those who had given their permanent home address in an urban area, had given a rural place as their birth place. About 16 per cent. had, however, given their permanent home addresses in the rural areas.

Ordnance Factory at Bhandara

*988. Shri Wasnik: Will the Minister of Defence be pleased to state:

(a) whether Government have decided to start an Ordnance Factory at Bhandara (Bombay State);

(b) if so, when the work will be started; and

(c) what will be the total outlay of this factory?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). It has been decided to set up a new Ordnance Factory but no final decision has yet been taken with regard to the site and the date of its commencement

(c) The total outlay is estimated at Rs 17.5 crores.

**National Fundamental Education
Centre**

*989. Shri Ram Saran: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the National Fundamental Education Centre has started functioning regularly; and

(b) how does it coordinate the various activities in the field of social education?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrinani): (a) Not yet, Sir.

(b) Does not arise.

Recruitment of Scientific and Technical Personnel

*990. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:

(a) whether any proposals have been finalised with the Union Public Service Commission for improvement in procedure for recruitment of scientific and technical personnel and whether any instructions have been issued to the various ministries in the matter; and

(b) if so, the nature and details of the scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) A statement of the changes etc. introduced is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 41.]

Village Panchayats in Manipur Hill Areas

*991. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) how many village authorities have been set up in the Manipur hills under the Manipur (Village Authorities in Hill Areas) Act, 1956; and

(b) whether it is a fact that no elections to the Village Panchayats have been held upto now since enforcement of the Act?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Act was brought into force on the 18th April 1957. No elections have however so far been held on account of the monsoon. It is hoped that it will be possible to hold the elections during the coming winter.

दुर्गापुर का होटल

*९९२ { श्री कुलवन्त राव :
श्री राम कुल्ल रेड्डी :

क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दुर्गापुर में एक होटल बनाने का विचार है ;

(ख) यदि हाँ, तो उसकी लागत कितनी होगी और इसकी क्या आवश्यकता है ; और

(ग) क्या वहाँ के डाक बंगले और यात्री बिस्वाम-गृहों से काम नहीं चल सकता ।

इस्पात, खान और ईंधन मंत्री (सरदार इरफ़ाँ तिलह) : (क) जो हाँ, परन्तु कुछ समय के लिये रोक दिया गया है ।

(ख) बिजली की लागत का अन्दाजा लगभग १० लाख रुपये का था ।

(ग) जो नहीं ।

Drilling Operations in Godavary Basin

*993. Shri E. S. Murthy: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government are contemplating to have drilling operations in the Godavary basin for petroleum; and

(b) if so, the places where drilling will be undertaken?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Not at present.

(b) In view of the reply to part (a) the question does not arise.

Iron Ore at Theerthamalai

*994. Shri Doraiswami Gounder: Will the Minister of Steel, Mines and Fuel be pleased to state whether the 47.5 million tons of iron ore deposit available at Theerthamalai area, Harur Taluk, Salem District, Madras State will be exploited by Government in the near future?

The Minister of Mines and Oil (Shri K. D. Malaviya): The ore from this